

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1866
ANSWERED ON:17.12.2013
PENDING MERCY PETITIONS
Viswanathan Shri P.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the number of mercy petitions pending with the Government as on date;
- (b) the number of prisons which are equipped with the facility for hanging convicts on death row;
- (c) whether the Government is having any proposal to increase the number of such prisons or to install electric chairs instead of adopting conventional method of hanging;
- (d) if so, the details thereof;
- (e) whether the Government is having any proposal to train additional hangman; and
- (f) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a):Presently, six mercy petition cases are pending for consideration of Government under Article 72 of the Constitution.
- (b) to (f): Data of prisons having facility for hanging convicts on death row is not maintained centrally. There is no proposal with the Government to increase the number of such prisons or to install electric chairs and also to train additional hangmen as Prison and its related matter is a State Subject under the Seventh Schedule to the Constitution of India.